

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 26

CP/12(MB)2016

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES: **CHAMPAK K MEHTA & ORS V/s C.**
MAHENDRA EXPORT PVT LTD

Section 241-242 of the Companies Act, 2013

ORDER

1. Mr. Dinesh Kumar Dubey, Advocate appeared for the Petitioner.
2. Learned Counsel for the Petitioner seeks some time to argue the matter.
3. List this matter on **16.04.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna